

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE APPEAL NO. 12570 of 2019-DB

(Arising out of OIA-BHV-EXCUS-000-APP-217-220-2019 dated 28/08/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

Saurashtra Cement Limited

Nr. Railway Station Ranavav, P.o.ranavav
PORBANDAR, GUJARAT

.....Appellant

VERSUS

Commissioner of C.E. & S.T.-Bhavnagar

PLOT NO.6776/B-1...SIDDHI SADAN, NARAYAN UPADHYAY MARG,
BESIDE GANDHI CLINIC, NEAR PARIMIAL CHOWK,
BHAVNAGAR,GUJARAT, 364001

.....Respondent

APPEARANCE:

Shri Saurabh Dixit, Advocate appeared for the Appellant

Shri Mihir G Rayka, Additional Commissioner(AR) appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 22.11.2024
DATE OF DECISION: 02.12.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No.12337 of 2019-DB

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**